



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 8871 of 2025 against Mahesh Chand Mittal in the matter of GDR Issues of Sybly Industries Ltd.

Recovery Certificate No. 8871 of 2025 dated **August 21, 2025** was drawn against **Mahesh Chand Mittal (PAN: ABJPM0503C)** [Defaulter] for sum of **Rs. 17,81,000/- (Rupees Seventeen Lakh Eighty-One Thousands Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. **Order/SP/AE/2018-19/2437** dated **March 25, 2019** in the matter of GDR Issues of Sybly Industries Ltd. and read with SAT order dated **July 14, 2022**.

In view of the payment of the amount of **Rs. 18,31,000/- (Rupees Eighteen Lakh Thirty - One Thousands Only)** due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax Act, 1961.

Signed

14.01.2026
New Delhi



RECOVERY OFFICER

राजन कुमार / Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi